

M/s.Devanand Mishra
Deepak Mishra,
R.N.Naik, A.Deo
B.S.Tripathy
P.Panda

CAT / J / II

'A'

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./TAX/RVA/No.....414.....1991

Jaladhar BadajenaApplicant (s)

Versus

Union of India & OthersRespondent (s)

Sr. No.	Date	Order with Signature
1	12.11.91	<p>Call on 14th November, 1991 for admission. A copy of this application be served on Mr.A.K.Mishra, learned Standing Counsel(CAT) by to-morrow i.e. 13.11.1991.</p> <p><i>len</i></p> <p>VICE-CHAIRMAN</p> <p><i>Am</i></p> <p>12.11.91</p> <p>MEMBER (ADMINISTRATIVE)</p>
2.	14.11.91	<p>The Petitioner is permitted to withdraw his case and the petitioner is also permitted to put-forth his grievance after final selection including the case of malafide if any.</p> <p>This case is accordingly disposed of leaving the parties to bear their own costs.</p> <p><i>len</i></p> <p>VICE CHAIRMAN</p> <p><i>Am</i></p> <p>14.11.91</p> <p>MEMBER (ADMN.)</p>